

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 301

New IA-2403/2023 IA-964/2023 IA-5183/2022 IA-168/2023 IA-4144/2022
IA-4748/2022 IA-3820/2022 IA-5253/2021 Cont.P-19/2021 IA-381/2022

In
IB-1018(ND)/2020

IN THE MATTER OF:

Amit Goel

.....APPLICANT/PETITIONER

Vs.

CMYK Printech Ltd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 01.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Saurav Kalia, Adv. Yatinder Chaudhary,
Adv. Vikas Toman in IA-2403/2023.

For the Respondent : Adv. Saurav Kalia, Adv. Yatinder Chaudhary,
Adv. Vikas Toman in IA-964/2023.

For the RP : Ms. Swarlipi Deb Roy, Advocate.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **02.05.2023.**

Sd/-
(Court Officer)